

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF INDIAN GEM & JEWELLERY IMPERIAL PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	INDIAN GEM & JEWELLERY IMPERIAL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22 nd November, 2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27205WB2006PTC111892
5.	Address of the registered office and principal office (if any) of corporate debtor	25A, Camac Street, Kolkata 700016
6.	Insolvency commencement date in respect of corporate debtor	13th November, 2019 (The Order was passed by Hon'ble NCLT, Kolkata Bench on 13th November, 2019 which was received by Interim Resolution Professional on 14th November, 2019)
7.	Estimated date of closure of insolvency resolution process	11th May, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ashok Kumar Agarwal IBBI/IPA-002/IP-N00626/2018-20 19/1 1898
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Ashwini - D/4, Neelachal Abasan Co-operative Society Limited, 98 Rajdanga Gold Park, Kasba, E.K.T., Kolkata, West Bengal, 700107 Email ID: ashokkragarwal@hotmail.com Mobile: +91 9831060452
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Ashok Kumar Agarwal C/o Singhi IP Solutions Private Limited, Raja Chambers, 1 st Floor, 4, Kiran Shankar Roy Road, Kolkata 700001 Email ID: irp.indiangem@singhiipsolutions.com Tele: +91 33 22318652
11.	Last date for submission of claims	27 th November, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://www.ibbi.gov.in/home/downloads (b) Physical Address: Not Applicable



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **INDIAN GEM & JEWELLERY IMPERIAL PRIVATE LIMITED** on **13th November, 2019**.

The creditors of **INDIAN GEM & JEWELLERY IMPERIAL PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **27th November, 2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. – **Not Applicable**

The claims may be submitted in the respective forms which are **Form B-** Proof of claim by operational creditors except workmen and employees, **Form C-** Submission of claim by financial creditors, **Form CA-** Submission of claim by financial creditors in a class, **Form D-** Proof of claim by a workman or an employee, **Form E-** Proof of claim submitted by authorised representative of workmen and employees, **Form F-** Proof of claim by creditors (other than financial creditors and operational creditors). The said forms can be downloaded from <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional



Date: 15.11.2019
Place: Kolkata

Ashok Kumar Agarwal
IP Registration No : IBBI/IPA-002/IP-N00626/2018-19/11898